

उन्हें विश्वविद्यालय स्तर पर शिक्षा का माध्यम बनाने के लिये प्रयत्न किये जायेंगे;

(ङ) क्या विशेष रूप से लड़कियों तथा अनुसूचित और अन्य पिछड़ी जातियों के विद्यार्थियों के लिये कुछ विशेष कार्यवाही करने का विचार है; और

(च) क्या कृषि विषयक शिक्षा के विकास को प्राथमिकता देने का विचार है ?

शिक्षा मंत्री (डा० त्रिगुण सेन) :

(क) से (च) जी हां। राष्ट्रीय शिक्षा नीति सम्बन्धी सरकार के संकल्प की एक प्रति सभा पटल पर रखी है। [पुस्तकालय में रखा ही नहीं। बेचिए संख्या एच० टी० 1672/68]।

APPROACH ROADS TO GHATS ON THE GANGES IN BIHAR

3327. SHRI YAMUNA PRASAD MANDAL: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether provision has been made for the construction of approach roads to several ghats on the Ganga in Sarna, Muzaffarpur, Darbranga, Patna, Monghyr, Bhagalpur, Purnea and other places in Bihar State; and

(b) if so, the progress made in each case ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) and (b). The necessary information is being collected from the State Government and will be laid on the Table of the Sabha in due course.

KOSI AND GANDAK AS NATIONAL WATERWAYS

3328. SHRI YAMUNA PRASAD MANDAL: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether it is proposed to carry out hydrographic studies of the Kosi for developing the inland water transport;

(b) whether Government propose to enact a law to declare the Kosi and the Gandak as National waterways so that the executive responsibility for the development of these waterways and navigation does not devolve on the Government of Bihar ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO): (a) and (b). At present, there are no such proposals under the consideration of the Government of India.

COMMERCIAL TRANSPORT SERVICE IN GANGA

3329. SHRI YAMUNA PRASAD MANDAL: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether the traffic study of the Ganga from Rajmahal to Allahabad, to explore the possibility of running commercial transport service in the Ganga has been completed; and

(b) if so, with what results ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO): (a) and (b). On the basis of a preliminary study of the assessment of the traffic potential between Allahabad and Rajmahal, the feasibility of running commercial service on the river Ganga on the above reach was examined in consultation with the State Governments of Bihar and Uttar Pradesh. The State Governments are of the view that the scheme will run into losses in the initial stages. The matter is, therefore, being re-examined.

MURDERS IN DELHI

3330. SHRI NARENDRA KUMAR SALVE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of suicides and murders registered with the Police Stations in the Union Territory of Delhi during the period from January to June, 1968;

(b) the number of such cases solved or disposed of by the police in accordance with the law;

(c) the number of undisposed cases pending with the Police Stations; and

(d) the number of convictions obtained by the Delhi Police in cases involving murder ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) 42 cases of murder were reported in the Union Territory of Delhi during the period 1-1-1968 to 30-6-1968. During the same period 82 deaths reported were classified as 'suicides'.

(b) to (d) Of 42 cases of murder reported, 5 are pending trial, 33 are pending investigation and 3 have been sent up as untraced so far. One case was cancelled.

LT. GOVERNOR IN DELHI

3331. SHRI NARENDRA KUMAR SALVE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Lt. Governor of Delhi has sought premature retirement from service; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes Sir. The Lt. Governor of Delhi sought premature retirement from the I.C.S. but not from the office of Lt. Governorship of Delhi.

(b) No reasons for this request were given by him.

U.P. GOVERNMENT EMPLOYEES

3332. SHRI S. M. BANERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Advisory Council of U.P. has recommended reinstatement of all the Government employees dismissed or removed from service for taking part in the strike by employees of the U.P. Government;

(b) if so, the reasons for not implementing this recommendation; and

(c) when a final decision is likely to be taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) and (c) Do not arise.

दिल्ली में कानून तथा व्यवस्था की स्थिति

3333. श्री कंवर लाल गुप्त : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में कानून तथा व्यवस्था की स्थिति में कोई अधिक सुधार नहीं हुआ है ;

(ख) अगले छः मास में उसमें सुधार करने के लिये क्या कार्यवाही करने का विचार है ;

(ग) गत तीन महीनों में डी० एस्० पी० तथा उससे ऊपर के पदों के अधिकारियों ने स्वयं अपने इलाकों में चक्कर लगाये ; और

(घ) क्या इस सम्बन्ध में उन्होंने सरकार को कोई रिपोर्ट प्रस्तुत की ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : (क) और (ख) : सन् 1968 के प्रथम छः महीनों में दिल्ली में कानून तथा व्यवस्था / अपराधिक स्थिति नियंत्रण में रही है तथा 1967 की इसी अवधि से तुलना से पता चलता है कि सूचित किये गये अपराधों की कुल संख्या में कमी हुई है। मंचार के बेहतर साधनों तथा जांच के वैज्ञानिक सहायकों द्वारा दिल्ली पुलिस के आधुनिकीकरण की कई योजनाएं अभी हाल में स्वीकार कर ली गई हैं और उन्हें कार्यान्वित किया जा रहा है। इससे दिल्ली पुलिस की परिचालन क्षमता में और आगे सुधार होगा।

(ग) 1-5-68 से 31-7-68 तक की अवधि में पुलिस के उप-अधीक्षक तथा उससे ऊंचे पद के पुलिस अधिकारियों द्वारा रात में 762 चक्कर लगाये गये।

(घ) जी हां, श्रीमान्।

MURDER OF PANDIT DIN DAYAL UPADHYAYA

3334. SHRI KANWAR LAL GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :